

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

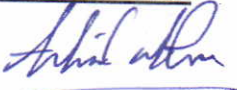
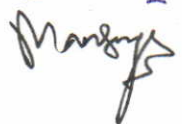
C. P. NO. 26/2007
CA. NO.

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 03.10.2016**

NAME OF THE COMPANY: Sh. Naresh Aggarwal & Ors. V/s. M/s. Maharaja Gourmet
Services Pvt. Ltd. & Ors.

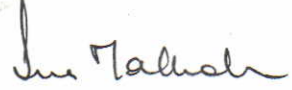
SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	ASHISH MOHAN	ADVOCATE	PETITIONER	
2.	MANSUMYER SINGH, Adv		Respondents	

ORDER

The matter has been transferred from Court No.II and is at the stage
of final arguments.

2. To come up for disposal on 28.10.2016.


(Ina Malhotra)
Member Judicial